NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 6 others

NAME OF THE RESPONDENT(S)

: M/s Eswar Rubber Products Private Limited & 8 others

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

De Hayalakhmi Coursel for petitioner D. Dh KSRS 10

Deepa M

for Adv. B. Dhamaraj

course for Respondents 7-9

Deepay

3. Sandeer Kumen. Por Itani Shurker Muni

Cihi Vilha.

Course for Responsal

ORDER

Counsels representing both the parties are present and stated that there is an appeal pending before the NCLAT. They prayed time for making submissions regarding the status of the appeal. Time is extended at request. Put up on 19.12.2017. -sel/

-gd " S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)